

RAJASTHAN HIGH COURT, JODHPUR


ORDER

No. Estt/HC/2017/ 252

Date : 30.05.2017

In relaxation of the condition of notice period prescribed under rule 23-A of the Rajasthan Service Rules, the resignation tendered by Shri Sunil Kumar Choudhary S/o Kailash Chand Choudhary, Probationer- Trainee Junior Judicial Assistant, Rajasthan High Court, Jodhpur is hereby accepted with effect from 10.05.2017.

BY ORDER

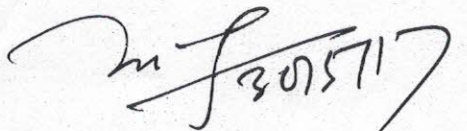

REGISTRAR (ADMN.)

No.I/A(iii)(a)(10)82/2016/ 1258

Date : 30.05.2017

Copy forwarded to the following for information and necessary action;

1. The Registrar (Admn./Class./ CPC), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
2. Concerned Sr./Dy. Registrars, Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. Concerned AOJ/AAOs, Rajasthan High Court, Jodhpur.
4. D.I.O., Computer Cell, Rajasthan High Court, Jodhpur with the direction to upload the same on the official website.
5. Confidential Branch, Rajasthan High Court, Jodhpur.
6. Leave Clerk/Bill Clerk/ Cashier, Rajasthan High Court, Jodhpur.
7. Concerned Shri Sunil Kumar Choudhary S/o Kailash Chand Choudhary resident of Behind Jain PG College Vishwakarma Colony, Bikaner (Raj.) 334001.
8. Personal file.


REGISTRAR (ADMN.)